THIS DOCUMENT IS IMPORTANT AND REQUIRES YOUR IMMEDIATE ATTENTION
(Please send this Form with enclosures to the Registrar to the Offer at its address given overleaf)

FORM OF ACCEPTANCE CUM ACKNOWLEDGEMENT

OFFER	
OPENS ON	**Wednesday 8th June, 2005**
CLOSES ON	**Monday, 27th June, 2005**

From :

Status : Resident / Non - resident

To
Sharepro Services (India) Pvt. Ltd.,
Satam Estate, 3 rd Floor,Cardinal Gracious Road,
Above Bank of Baroda, Chakala, Andheri (E),
Mumbai - 400 099.
Tel : (022) 28215168 / 28215169
Fax : (022) 28375646
Contact Name : Mrs. Indira Karkera / Mr. Ramachandran
E - mail : sharepro@vsnl.com

Dear Sir,

Re : Open Offer to acquire up to 2,330,000 fully paid-up equity shares of Rs. 10/- each of CCL at price of Rs. 318 per Share

I/We refer to the Letter of Offer dated 31st May, 2005 constituting an offer to acquire the Shares held by me/us in CCL. Capitalised terms used but not defined herein have the meaning ascribed to them in the Letter of Offer.

I/We, the undersigned, have read the Letter of Offer and understood its contents including the terms and conditions mentioned therein.

For Shares held in physical form

I/We hold Shares in the physical form, accept the Offer and enclose the original share certificate(s) and duly signed transfer deed(s) in respect of my/our Shares as detailed below:

Sr. No.	Ledger Folio No.	Certificate No.	Distinctive Nos.	No. of Shares
1				
2				
3				
		Total Number of Shares		

(In case of insufficient space, please use additional sheet and authenticate the same)

I/We confirm that the Offer is hereby accepted by me/us and that the Shares which are being tendered herewith by me/us under this Offer are free from liens, charges and encumbrances of any kind whatsoever.

I/We note and understand that the original share certificate(s) and valid share transfer deed will be held in trust by the Registrars to the Offer until the time the Acquirer makes payment of the Offer Price as mentioned in the Letter of Offer.

I/We also note and understand that the Acquirer will pay the consideration only after documents are found valid and approved by the Acquirer.

For Shares held in dematerialised form

I/We hold Shares in dematerialised form, accept the Offer and enclose a photocopy of the delivery instructions duly acknowledged by the DP in respect of my/our Shares as detailed below:

DP Name	DP ID	Client ID	Name of the Beneficiary	No. of Shares

I/We have done an off market transaction for crediting the Shares to the "Sharepro Account for Colour-Chem open offer" whose particulars are:

DP Name – HDFC Bank Ltd. DP ID – IN 301549 Client ID – 18648268

I/We note and understand that the Shares would remain in the said account i.e. **"Sharepro A/c. Colour-Chem Open Offer"** until the Acquirer makes payment of the Offer Price as mentioned in the Letter of Offer.

If my/our Shares are held in a beneficiary account with NSDL, I/we enclose a copy of the 'Inter Depository Instruction' for the transfer of my/our Shares to the Depository Escrow Account.

I/We authorise the Acquirer:

1. To acquire the Shares so tendered by me/us in acceptance of the Offer in terms of and subject to the Letter of Offer.
2. To the extent that the Shares tendered by me/us are not acquired (in terms of and subject to the Letter of Offer), to return to me/us share certificate(s) and in the case of dematerialised Shares to credit such Shares to my/our depository account, in each case at my/our sole risk and specifying the reasons thereof.
3. If the Shares so tendered are withdrawn by me/us (in terms of and subject to the Letter of Offer), to return to me/us share certificate(s) and in the case of dematerialised Shares to credit such Shares to my/our depository account, in each case at my/our sole risk.

I/We authorise the Acquirer or the Manager to the Offer or the Registrar to the Offer to send by registered post the crossed account payee cheque/demand draft/pay order as purchase consideration to the sole/first holder at the address mentioned below:

Yours faithfully

Signed and delivered

TEAR ALONG THIS LINE

Folio No. **Sr. No.**

ACKNOWLEDGEMENT SLIP

Received from Mr./Ms/M/s ______

Form of acceptance cum acknowledgement for CCL Offer as per details below:-

Folio No. ______ No. of Certificates Enclosed ______ Certificate No. ______

Total No. of Shares Enclosed ______ Copy of Delivery Instruction to DP ______

(Delete whichever is not applicable)

Signature of Official and Date of Receipt	Stamp of collection centre

P.T.O.

	1st Shareholder	2nd Shareholder	3rd Shareholder
Full Name			
PAN/GIR No. alloted under Income Tax Act 1961			
Signature			

Note : In case of joint holdings, all shareholders must sign. A Body Corporate must affix its company stamp.

Place: Date :

In order to avoid fraudulent encashment of cheque/demand draft/pay order in transit, the applicants are requested to provide details of bank account of the sole/first shareholder and the crossed account payee cheque/demand draft/pay order will be drawn accordingly.

Name of Bank	Branch Address	Type of Account	Account Number

Collection Centres	Address	Mode of Delivery	Phone Fax Nos.	Contact Person
Mumbai	Sharepro Services (India) Pvt. Ltd 912 Raheja Centre, Free Press Journal Marg, Nariman Point, Mumbai 400021	By Hand Delivery	(022) 2282 5163 (022) 2288 5168 (022) 2282 5169 (022) 2282 5484 (Fax)	Ms Mazrine Wadia Mr. Ramesh Babu
Mumbai	Sharepro Services (India) Pvt. Ltd Satam Estate, 3rd Floor, Cardinal Gracious Road, Above Bank of Baroda, Chakala, Andheri (E), Mumbai 400099	By Hand Delivery/ Registered Post	(022) 2821 5168 (022) 2821 5169 (022) 2837 5646 (Fax) (022) 2839 2259 (Fax)	Mrs. Indira Karkera Mr. Ramachandran
New Delhi	Sharepro Services (India) Pvt. Ltd C/o Skypak Financial Sec. Pvt Ltd., Satyam Hotel Building, 10, Qutub Road, Ram Nagar, Pahar Ganj, New Delhi - 110055	By Hand Delivery	(011) 2362 1147 (011) 2353 8459 (011) 3097 4421	Mr. Sammer Gupta Mr. Mahip Kulshreshtha
Chennai	Sharepro Services (India) Pvt. Ltd. C/o Skypak Financial Sec. Pvt. Ltd., Upper Ground Floor, 'C', Mount Chambers, 758, Mount Road, Chennai - 600002	By Hand Delivery	(044) 2851 8069 (044) 2858 5435 (044) 2466 2448	Mr. Saajan J. Mr. K. Devanandan
Kolkata	Sharepro Services (India) Pvt. Ltd. C/o Skypak Financial Sec. Pvt. Ltd., 5A Orient Row, Ground Floor, Kolkata - 700017.	By Hand Delivery	(033) 2283 4390	Mr Amiangshu Das Ms. Pritha Banerjee
Pune	Sharepro Services (India) Pvt. Ltd. Skypak Financial Sec. Pvt. Ltd., 118/4, Gokul Nagar, S.V. Nagar, Opp IDBI Bank, Above Hotel Niranjan, FC Road, Pune - 411005	By Hand Delivery	(020) 2552 0687 (020) 2553 5277	Mr. Sakharam Gogawle
Ahmedabad	Sharepro Services (India) Pvt. Ltd. Skypak Financial Sec. Pvt. Ltd., Nagindas Chambers, Lower Ground Floor, Ashram Road, Ahmedabad - 380014	By Hand Delivery	(079) 7542153 (079) 7542072 (Fax)	Mr. Rajiv Vasa

All future correspondence if any should be addressed to Registrar to the Offer at the following address:

Sharepro Services (India) Pvt. Ltd.
Satam Estate, 3rd Floor, Cardinal Gracious Road,
Above Bank of Baroda, Chakala, Andheri (E), Mumbai 400099
Tel: (022) 28215168/ 2821 5169, Fax : (022) 28375646
Contact Person : Mrs. Indira Karkera / Mr. Ramachandran
E-mail: sharepro@vsnl.com

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Acknowledgement Receipt

For the Acquirer
C/o. Sharepro Services (India) Pvt. Ltd.
Satam Estate, 3rd Floor, Cardinal Gracious Road, Above Bank of Baroda, Chakala, Andheri (E), Mumbai 400099
Tel: (022) 28215168/ 2821 5169, Fax : (022) 28375646
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